GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS **RAJYA SABHA UNSTARRED QUESTION NO-395** ANSWERED ON- 25/07/2024

INCLUSION OF NEW NATIONS IN G20

#395. SHRI MADAN RATHORE

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) whether it is a fact that new member nations have been included in the G20;

(b) if so, the nations which have been included therein along with the year of their respective inclusion since the inception of this organization, the year-wise details thereof;

(c) the criteria for adding new member nations; and

(d) the details of the powers and working methodology of the G20?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH)

(a to c) The African Union was inducted as a permanent member of the G-20 at the New Delhi Summit in September 2023. Decisions on induction are taken by consensus.

(d) The G20 is an inter-governmental organization that operates on the principle of consensus. Its Presidency rotates annually among the members and the Presidency is responsible for setting the agenda and hosting the meetings. To ensure continuity, the Presidency is supported by a "Troika" made up of the current, immediate past and next Presidency.
